

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

SL. No.108

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN-MEMBER JUDICIAL
CORAM: HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.04.2022 AT 02:00 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/6/2022
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri RKV Naga & 2 others
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Learned Counsel for the Financial Creditor and Learned Counsel for the Corporate Debtor appeared in person.

In view of the submissions made by the Financial Creditor, this Petition stands dismissed as withdrawn.


MEMBER (T)

Ajay


MEMBER (J)